

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 20501 - JK (LD) of 2025
DATED:- 26 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 26- 12 - 2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.20501 - JK(LD) of 2025 dated 26.12.2025.

S.No.	Case No./Title	OIC
1	OA No. 162/2024 titled Mohammad Abdullah Kathroo and Ors Vs UT of J&K and Ors	Shri Qazi Showkat Deputy Director Agriculture Central
2	OA No. 1270/2021 titled Bhabishan Singh Jasotia and Ors Principal Secretary to Government Agriculture Production Department and Ors	Mr Rameshwar Kumar Deputy Secretary to Government Agriculture Production Department and Ors
3	WPC No. 71/2022 titled OM Prakesh Shan Vs UT of J&K	Dr Surinder Gupta, Deputy Director Central Directorate of Sheep Husbandary Jammu
	WPC No. ___/2025 titled UT of J&K Vs Asif Iqbal	

Qazi Showkat

Jms